

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.3061
TO BE ANSWERED ON 14.03.2018**

CATERING SCAM

3061. SHRI R. PARTHIPAN:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it has come to the notice of the Government or it has received any complaints regarding the catering scam in the railways pantry cars where the food items were sold more than the price fixed by the Indian railway;

(b) if so, the details thereof and the steps taken by the Ministry in this regard; and

(c) the details of IRCTC's latest menu rates fixed for foods and beverages to be served in the Indian railway pantry cars?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) and (b): No, Madam. There is no such scam reported. However, Indian Railway Catering and Tourism Corporation (IRCTC) has reported 1107 cases of overcharging on food items during the period 01.04.2017 to 28.02.2018. Suitable penal actions have been taken in all cases, which, inter-alia, includes imposition of fine in 503 cases.

(c): The Ministry of Railways has notified the menu and tariff of Rajdhani/Shatabdi/Duronto express trains and other Mail/Express trains vide Commercial Circular No.32 of 2014 and Commercial Circular No.78 of 2012 respectively. These Commercial Circulars are available at this Ministry's website www.indianrailways.gov.in/railwayboard > About Indian Railways > Railway Board Directorates > Traffic Commercial > Commercial Circulars. Besides this, sale of A-La-Carte items in Mail/Express trains has also been permitted. These instructions dated 26.09.2012 are available at IRCTC's website www.irctc.com > Catering > IRCTC: Standard Menu > A-La-Carte Menu.
